

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF B R KNITWEARS
PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	B R KNITWEARS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	13/01/2011
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR	Registrar of Companies, NCT of Delhi & Haryana under Companies Act, 1956
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U18109HR2011PTC041892
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Plot No. 672, Pace City - II, Sector - 37, Gurgaon, HR, 122 001.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	13-03-2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	13-03-2020
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Naresh Kumar Goel Address: 203, Vardhman Star Mall, Sector - 19, Near Badkhal Mor Metro Station, Faridabad, Haryana - 121 002. Email : nkg1964@rediffmail.com brknitwears.liquidator@gmail.com Phone: +91 98991 02276 Registration no. : IBBI/IPA-002/IP-N00696/2018-19/12323
9.	LAST DATE FOR SUBMISSION OF CLAIMS	13-04-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chandigarh Bench has ordered the commencement of liquidation of the B R Knitwears Private Limited on 13-03-2020.

The stakeholders of B R Knitwears Private Limited are hereby called upon to submit a proof of their claims, on or before 13-04-2020 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14/03/2020

Place: Faridabad



Naresh Kumar Goel
Liquidator

Regn. No. : IBBI/IPA-002/IP-N00696/2018-19/12323